

**Senior Civil Judge and JMFC, Kunigal**  
**Sri. Raghavendra.R**  
**CIVIL JUDGE ( SR. DN.)**  
**Cause List Date: 26-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	M.C. 46/2019 (NOTICE)		Channaiah B.L. <b>Vs</b> Smt. Manasa. M	M.Guddappa
2	R.A. 12/2020 (NOTICE)		Nanjegowda <b>Vs</b> Honnegowda	B.R. Rangaswamy
3	R.A. 13/2020 (NOTICE)		Nanjegowda <b>Vs</b> Honnegowda	B.R. Rangaswamy
4	R.A. 21/2013 (ARGUMENTS)		Y. VEERANANJACHAR SINCE DEAD BY HIS LRS. <b>Vs</b> Y.N.SHAMACHAR	A.R. RANGASWAMY
5	R.A. 17/2014 (ARGUMENTS)		HANUMAIAH <b>Vs</b> PATEL HONNEGOWDA	B.G.RAMACHANDRAPRASAD
6	M.V.C. 1364/2014 (ARGUMENTS)		MOHAMDAMAJ <b>Vs</b> SAJUTH KUMAR N.K	
7	R.A. 61/2015 (ARGUMENTS) IA/1/2015		K.T. Srinivasa <b>Vs</b> K.N. Krishna	Krishnaraj
8	M.V.C. 1155/2016 (ARGUMENTS)		Bettaswamy <b>Vs</b> Nagaraj R	
9	R.A. 43/2017 (ARGUMENTS) IA/2/2017 IA/1/2017 IA/3/2017		Varalakshmi <b>Vs</b> Sarojamma	B.R. Rangaswamy
10	R.A. 35/2018 (ARGUMENTS) IA/1/2018		C.K.Narayanappa <b>Vs</b> B.Sreenivasa aliyas Siddappa	M.Guddappa
11	M.A. 2/2019 (ARGUMENTS)		M.N. Gangaiah <b>Vs</b> Raghavendra.K.G.	B.N.Anjan Kumar
12	Misc 14/2020 (FIRST HEARING)		Jyothi C. <b>Vs</b> CHVN Reddy	Abdul Rehaman
13	M.C. 50/2020 (FIRST HEARING)		Vidya <b>Vs</b> Srinivasu	Yogish H.B
14	M.C. 43/2020 (A.D.R.)		Rangaswamy <b>Vs</b> Nil	Chandrashekar C.S.
15	R.A. 49/2012 (ARGUMENTS)		U.D.NARASIMHAIAH <b>Vs</b> SRI RAMAIAH DEAD BY LRS.	B R RANGASWAMY B.S. PRAKASH

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16	R.A. 9/2015 (ARGUMENTS)		Siddaiah So Baguraiah Dead by LRs <b>Vs</b> Mahadevamma Dead by LRs	D Sathyanarayana Odeyar
17	M.C. 38/2014 (ORDERS)		M.S.HARISH <b>Vs</b> SMT.SHUBHAMANGALA	SHIVALINGAIAH
18	O.S. 106/2019 (ORDERS)		B.M. Chandrashekara <b>Vs</b> Padhmanabhaiah alias S Padhmanabhan	C. Gowrishankar
19	O.S. 130/2019 (ORDERS) IA/1/2019		Chikkahanumaiah <b>Vs</b> Smt. Jayamma	H.S. Aravind
<b>11.00 AM to 02.00PM</b>				
20	FDP 4/2015 (SUMMONS)		Gangalakshamma <b>Vs</b> Javaraiah	B.R. Rangaswamy
21	FDP 1/2016 (SUMMONS)		Smt. Gangalakshamm <b>Vs</b> Mohankumar	M.Guddappa
22	M.C. 42/2016 (SUMMONS)		K. Srinivasa <b>Vs</b> Usha	S R Ramakrishnaiah
23	O.S. 22/2012 (EVIDENCE)		SHYLAJA <b>Vs</b> DODDAMMA	H.S. SANJEEVA GOWDA B R RANGASWAMY
24	O.S. 25/2012 (EVIDENCE)		MANJAMANI <b>Vs</b> H N BASAVAMBIKA	B.K. VENKATAKRISHNA RAO S.H. DODDAHANUMAI AH VIJAYANANDA .K.
25	R.A. 63/2013 (EVIDENCE)		JAYAMMA <b>Vs</b> G.NAGARATHNA	
26	O.S. 61/2014 (EVIDENCE)		M.K. KEMPAKUMAR <b>Vs</b> M. THIMMAIAH	PRABHAT
27	O.S. 63/2014 (EVIDENCE)		C.N.PARAMESH <b>Vs</b> C.N.NAGANNA	
28	M.V.C. 1674/2014 (EVIDENCE)		Hanumantharayappa alias Hanumantharaju <b>Vs</b> K.N. Manjunatha	
29	O.S. 13/2015 (EVIDENCE)		Shanthamma <b>Vs</b> Venkatappa	B.T. Rangaswamy
30	M.V.C. 246/2015 (EVIDENCE)		Pallavi <b>Vs</b> Shivaprasad K.G	

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31	O.S. 24/2015 (EVIDENCE)		Shanthamma <b>Vs</b> K.L. Puttaswamy	S.R. Ramakrishnaiah
32	O.S. 29/2015 (EVIDENCE)		K. Kempaiah <b>Vs</b> Lakshmiddevamma	G.A. Rajesh
33	M.V.C. 682/2015 (EVIDENCE)		Puttalakshamma <b>Vs</b> Shivananjappa	
34	M.V.C. 802/2015 (EVIDENCE)		Umesha H <b>Vs</b> N.V. Ravikumar	
35	M.V.C. 1182/2015 (EVIDENCE)		Kantharaju <b>Vs</b> Mallesh H.C.	K.NISAR AHAMED
36	M.V.C. 1183/2015 (EVIDENCE)		Lokesh M.Y. <b>Vs</b> MD, KSRTC	
37	O.S. 61/2015 (EVIDENCE)		K.N. Rajesh <b>Vs</b> K.N. Ganesha	A.R. RANGASWAMY
38	M.C. 52/2015 (EVIDENCE)		Srinivas B.S. <b>Vs</b> Nirmala	M Guddappa
<b>CROSS EXAMINATION OF PW</b>				
39	O.S. 25/2010 (EVIDENCE)		RAMANNA <b>Vs</b> KALABOREGOWDA	S.R.RAMAKRISHNAIAH A.R. RANGASWAMY
<b>Cases listed below are adjourned due to Covid 19</b>				
40	O.S. 4/2010 (NOTICE)	<b>27-11-2020</b>	K.G. RAMESH <b>Vs</b> LAKSHMAMMA	C.S.CHANDRASHEKAR B.N.NAGARAJU
41	O.S. 74/2017 (SUMMONS)	<b>02-01-2021</b>	Umesh <b>Vs</b> A.L.Gururaj	K.G.Chandranna
42	O.S. 44/2018 (SUMMONS)	<b>02-01-2021</b>	Narasegowda <b>Vs</b> Lakshamma	M.A. Chandraiah
43	O.S. 44/2019 (SUMMONS) IA/1/2019	<b>02-01-2021</b>	Smt. Gowramma <b>Vs</b> G.M.Thimmegowda	M.E.Nijalingaiah
44	M.A. 10/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>02-01-2021</b>	Ganganna <b>Vs</b> Gangarangaiah	B.R. Rangaswamy
45	O.S. 91/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>02-01-2021</b>	Vanitha N <b>Vs</b> Smt. Siddagangamma	K.N. Siddegowda
46	O.S. 101/2019 (SUMMONS)	<b>02-01-2021</b>	Gangadhara T.G. <b>Vs</b> Gangaiah	Lakshmana

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
47	R.A. 62/2019 (SUMMONS)	<b>02-01-2021</b>	Gurumallaiah <b>Vs</b> Javarappa	Chandrashekar C.S.
48	O.S. 135/2019 (SUMMONS) IA/1/2019	<b>02-01-2021</b>	Honnegowda <b>Vs</b> Thippaiah	Chandre Gowda
49	O.S. 140/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>02-01-2021</b>	Mr. Varadaraj.C. <b>Vs</b> P.G. Boregowda @ Suresh	Rajagopala Naidu
50	O.S. 148/2019 (SUMMONS) IA/1/2019	<b>02-01-2021</b>	Smt. Obamma <b>Vs</b> Rajanna	Narasimhaiah
51	O.S. 150/2019 (SUMMONS)	<b>02-01-2021</b>	Kumari Pujitha P <b>Vs</b> Venkatappa	M.Guddappa
52	O.S. 157/2019 (SUMMONS)	<b>02-01-2021</b>	Jayamma <b>Vs</b> Mahadeva Alias Lakshmanagowda	K.M. Thimmappa
53	O.S. 12/2020 (SUMMONS)	<b>02-01-2021</b>	Suresha A.L. <b>Vs</b> Appajaiah	B.R. Rangaswamy
54	O.S. 20/2020 (SUMMONS) IA/1/2020	<b>02-01-2021</b>	Kamamma. N <b>Vs</b> Mahalakshmi	B.R. Rangaswamy
55	O.S. 31/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>02-01-2021</b>	Canara Bank <b>Vs</b> Suresh A. S.	B.K. Venkatakrishnarao
56	O.S. 90/2020 (SUMMONS) IA/1/2020	<b>02-01-2021</b>	Smt. Gangamma <b>Vs</b> Smt. Narasamma	B.Gangaraj
57	EX 82/2013 (NOTICE)	<b>02-01-2021</b>	RANGASWAMY <b>Vs</b> LOKESH	K.NISAR AHAMED
58	EX 9/2014 (NOTICE)	<b>02-01-2021</b>	SUSHEELAMMA <b>Vs</b> CHIKKALINGAIAH DEAD BY LRS.	K.N. RAMACHANDRAIAH
59	L.A.C. 11/2014 (NOTICE)	<b>02-01-2021</b>	M.R NARAYAN <b>Vs</b> LAND ACQUISITION OFFICER	A.R. RANGASWAMY
60	M.V.C. 1716/2014 (NOTICE)	<b>02-01-2021</b>	Abdul Khader Jeelani alias jeelan .S <b>Vs</b> Sulthan Sab	
61	M.V.C. 71/2015 (NOTICE)	<b>02-01-2021</b>	Gangamma alias Siddalingamma <b>Vs</b> Ramakrishna R.	
62	L.A.C. 228/2015 (NOTICE)	<b>02-01-2021</b>	R.S.Kariyappa <b>Vs</b> SLAO	Radhakrishna

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63	O.S. 59/2015 (NOTICE)	<b>02-01-2021</b>	Sharadamma <b>Vs</b> H.B. Javaregowda	K.M. Thimmappa
64	O.S. 7/2016 (NOTICE) IA/1/2016	<b>02-01-2021</b>	H.B.Javaregowda <b>Vs</b> H.B.Byrappa	Chikkegowda. C.
65	R.A. 14/2016 (NOTICE) IA/1/2016	<b>02-01-2021</b>	Hanumamma <b>Vs</b> Doddaiah	S.G.Singri Gowda
66	Misc 1/2016 (NOTICE)	<b>02-01-2021</b>	Suo-mo-to by court <b>Vs</b> G.V. Krishnamurthy	
67	O.S. 21/2016 (NOTICE) IA/2/2016 IA/1/2016	<b>02-01-2021</b>	Smt. Bhagyamma <b>Vs</b> Muntaj	B.R.Rangaswamy
68	O.S. 17/2017 (NOTICE) IA/1/2017	<b>02-01-2021</b>	Pushpa <b>Vs</b> Jayalakshamma	B.R. Rangaswamy
69	M.V.C. 581/2017 (NOTICE)	<b>02-01-2021</b>	Chandru S.N. <b>Vs</b> Shwetha S.S.	Chandregowda
70	M.V.C. 582/2017 (NOTICE)	<b>02-01-2021</b>	S.S.Gangaiah <b>Vs</b> Shwetha S.S.	Chandregowda
71	M.V.C. 583/2017 (NOTICE)	<b>02-01-2021</b>	Rajesh S.S. <b>Vs</b> Shwetha S.S.	Chandregowda
72	EX 30/2017 (NOTICE)	<b>02-01-2021</b>	Nanjundaiah <b>Vs</b> T.s. Ramesh	K.H. Dayananda
73	O.S. 77/2017 (NOTICE) IA/2/2017 IA/1/2017	<b>02-01-2021</b>	A.T.Narayana <b>Vs</b> A.T.Ramachandra	B.R.Rangaswamy
74	R.A. 4/2018 (NOTICE)	<b>02-01-2021</b>	Thopamma <b>Vs</b> Rangamma	Yallaiah Y. K
75	EX 26/2018 (NOTICE)	<b>02-01-2021</b>	Ramachandraiah <b>Vs</b> The National Insurance Co. Ltd.	K.H. Dayananda
76	M.A. 14/2018 (NOTICE)	<b>02-01-2021</b>	Shivamma <b>Vs</b> Sudha	S.R.Ramakrishnaiah
77	ECA 1/2018 (NOTICE)	<b>02-01-2021</b>	Sathish <b>Vs</b> Indo Spanish Tasty Foods (P) Ltd	GKK
78	EX 56/2018 (NOTICE)	<b>02-01-2021</b>	K.N.Shyamsundar <b>Vs</b> Shivu aliyas Shivu	Laxmana

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79	R.A. 56/2018 (NOTICE) IA/1/2018	<b>02-01-2021</b>	Smt. Bharathamma <b>Vs</b> Rangaiah	B.R. Rangaswamy
80	M.A. 4/2019 (NOTICE) IA/1/2019	<b>02-01-2021</b>	Jambulingaiah <b>Vs</b> Sreedhara	H.C. Pani
81	R.A. 38/2019 (NOTICE) IA/1/2019	<b>02-01-2021</b>	Nanamma <b>Vs</b> Rangaiah	A.R.Rangaswamy
82	FDP 4/2019 (NOTICE)	<b>02-01-2021</b>	J.G.Shivalingaiah alias Shivanna <b>Vs</b> Shankaralingaiah Dead by his Lrs.	K.G.Chandranna
83	R.A. 45/2019 (NOTICE)	<b>02-01-2021</b>	Sundramma <b>Vs</b> Iqbal Sharief	L.V. Vijayakumar
84	Misc 19/2019 (NOTICE)	<b>02-01-2021</b>	Gangaiah @ Ganganna <b>Vs</b> Rangegowda.B.C.	Nizam Pasha
85	R.A. 68/2019 (NOTICE) IA/1/2019	<b>02-01-2021</b>	Bhagyamma <b>Vs</b> Ningamma W/o late Kalaiah since dead by Lrs	B.T. Rangaswamy
86	EX 48/2019 (NOTICE)	<b>02-01-2021</b>	Bharath R <b>Vs</b> Revanna	G.R. Kalpana
87	M.A. 24/2019 (NOTICE)	<b>02-01-2021</b>	Smt. Lakshamma <b>Vs</b> Krishna	Narasimhaiah
88	R.A. 10/2020 (NOTICE) IA/1/2020 IA/2/2020	<b>02-01-2021</b>	Kalyanamma <b>Vs</b> Renukamba S.L.	Mahadeva B.G.
89	O.S. 41/2020 (NOTICE) IA/1/2020	<b>02-01-2021</b>	Gangalakshamma <b>Vs</b> Muniyamma	Ravikumar B.R.
90	Misc 11/2020 (NOTICE)	<b>02-01-2021</b>	Sannaiah <b>Vs</b> Bettaiah	G.R. Kalpana
91	FDP 1/2020 (NOTICE)	<b>02-01-2021</b>	Ananthamma <b>Vs</b> Thimmegowda	Shankar T.M
92	M.A. 6/2020 (NOTICE)	<b>02-01-2021</b>	Krishnappa K.V. <b>Vs</b> Vijayalakshmi K.S.	B.R. Rangaswamy
93	O.S. 88/2019 (HEARING) IA/1/2019	<b>02-01-2021</b>	Thimmegowda <b>Vs</b> Sanjeevaiah	T.V.Krishnamurthy
94	O.S. 112/2019 (HEARING) IA/1/2019	<b>02-01-2021</b>	Ganganna <b>Vs</b> Rajanna	Krishnamurthy V

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95	L.A.C. 221/2015 (EVIDENCE)	<b>02-01-2021</b>	Kenchaiah alias Kenchegowda <b>Vs</b> SLAO	Radhakrishna
96	M.A. 6/2019 (ARGUMENTS)	<b>04-01-2021 (02.45 PM to 05.45PM)</b>	Gaviyappa alias Gavigowda <b>Vs</b> H.B. Shankar	B.K.Venkatakrishna Rao
97	M.V.C. 1319/2015 (EVIDENCE)	<b>04-01-2021</b>	Kiran Kumar @ Kiran <b>Vs</b> Narasimhamurthy J.A.	G.P.Shivaprasad
98	L.A.C. 4/2016 (EVIDENCE)	<b>04-01-2021</b>	Nanjundaiah <b>Vs</b> Special Land Acquisition Officer.	P.Mahesh
99	L.A.C. 12/2016 (EVIDENCE)	<b>04-01-2021</b>	Assistant Director of Land Acquisition. <b>Vs</b> Kempashetty	
100	O.S. 39/2017 (EVIDENCE) IA/1/2017	<b>04-01-2021</b>	Rangaswamy <b>Vs</b> Lakshamma	B.R.Rangaswamy
101	O.S. 87/2017 (EVIDENCE) IA/2/2017 IA/1/2017 IA/3/2017	<b>04-01-2021</b>	Pachapeer <b>Vs</b> C.Ramanna	B.G.Ramachandraprasad
102	M.V.C. 518/2018 (EVIDENCE)	<b>04-01-2021</b>	Mahesha H <b>Vs</b> V.T. Thippaiah	Mumtaz Ahmed
103	M.C. 28/2018 (EVIDENCE)	<b>04-01-2021</b>	Smt. Prema Mary <b>Vs</b> A.Shanthappa	H.Lakshmana
104	M.C. 29/2018 (EVIDENCE)	<b>04-01-2021</b>	B.n.Pradip Kumar <b>Vs</b> Smt. Vinutha	Y.H.Ravichandra
105	O.S. 58/2018 (EVIDENCE)	<b>04-01-2021</b>	Smt. Rahamat Jan <b>Vs</b> Khadhar Peer	K.R.Inayathulla Shariff
106	O.S. 66/2018 (EVIDENCE) IA/1/2018	<b>04-01-2021</b>	Nagarajasharma <b>Vs</b> K.R.Naganna	P. Naveen Kumar
107	M.V.C. 223/2019 (EVIDENCE)	<b>04-01-2021</b>	Venkatalakshamma <b>Vs</b> C.T. Ramesh	Chandregowda
108	M.V.C. 266/2019 (EVIDENCE)	<b>04-01-2021</b>	Usha N. <b>Vs</b> Yadhugiri H.S.	G.R. Kalapana
109	O.S. 63/2019 (EVIDENCE) IA/1/2019	<b>04-01-2021</b>	kalaiah <b>Vs</b> Lakshamma	G.R. Kalpana
110	M.C. 62/2019 (EVIDENCE)	<b>04-01-2021</b>	Rangaswamy <b>Vs</b> Smt. Dhakshayini	Chandrashekar C.S.

**Senior Civil Judge and JMFC, Kunigal**  
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111	G and WC 26/2019 (EVIDENCE)	<b>04-01-2021</b>	Srinivasaiah <b>Vs</b> Rajendra	Rangaswamy A R
112	O.S. 158/2019 (EVIDENCE) IA/1/2019	<b>04-01-2021</b>	Smt. P.G. Latha <b>Vs</b> P.G. Gundaiah	Lakshman Shetty
113	M.V.C. 45/2020 (EVIDENCE)	<b>04-01-2021</b>	Mallaiah <b>Vs</b> Somanna	Chandregowda
114	M.A. 4/2020 (EVIDENCE) IA/1/2020	<b>04-01-2021</b>	Lakshmana <b>Vs</b> Ganganna	N.K. Kantharaju
115	R.A. 66/2019 (ARGUMENTS)	<b>04-01-2021</b>	Smt. Puttamma <b>Vs</b> Guddaiah	A.R.Rangaswamy

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		<b><u>02.45 PM to 05.45PM</u></b>		
1	C.C. 72/2020 (ORDERS)		Amruthur Police Station <b>Vs</b> Revanth Rao Alias Rao Alias Rev	App

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**PRL.CIVIL JUDGE AND JMFC., KUNIGAL**

**Sri.J Krishna**

**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**

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<b><u>02.45 PM to 05.45PM</u></b>				
<b>AMENDMENT</b>				
1	O.S. 235/2020 (SUMMONS) IA/1/2020		D K Kempanna <b>Vs</b> Lakshmamma	G.R. Kalpana
<b>AWAIT SUMMON/NOTICE</b>				
2	O.S. 273/2020 (SUMMONS) IA/1/2020		Kariyamma <b>Vs</b> Beeraiah	Y.R Harsha
<b>SS TO DEFT. BY RPAD</b>				
3	O.S. 133/2020 (SUMMONS) IA/1/2020		Gangaiah <b>Vs</b> Nanjundaiah	Chandrashekar C.S.
<b>SS TO DEFT. BY -SERVICE</b>				
4	O.S. 67/2020 (SUMMONS)		Varalakshmi <b>Vs</b> Aravaiah	Prashuswamy M P
5	O.S. 127/2020 (SUMMONS) IA/1/2020		Master Benaka <b>Vs</b> K G Gangaraju aliyas Gangashetty	S G Umesh
6	O.S. 129/2020 (SUMMONS)		Erashanaiah <b>Vs</b> Gangamma	A.R.Rangaswamy
7	O.S. 223/2020 (SUMMONS) IA/1/2020 IA/2/2020		Manjula B S <b>Vs</b> Shankarachar	Doddaiah K.H
8	O.S. 363/2020 (SUMMONS) IA/1/2020		Kalegowda <b>Vs</b> Shivamma	Ravichandra Y H
<b>WRITTEN STATEMENT</b>				
9	O.S. 51/2020 (SUMMONS) IA/1/2020		Veerappaji L <b>Vs</b> C B Savandaiah	L.V. Vijayakumar
10	O.S. 137/2016 (HEARING) IA/1/2016		Lakshamma <b>Vs</b> M.G. Ramakrishnaiah	A.R.Rangaswamy
11	O.S. 119/2016 (ARGUMENTS) IA/1/2016		Narayanappa <b>Vs</b> Muddahanumegowda	T.N.Narayanaswamy
12	O.S. 329/2015 (ARGUMENTS) IA/1/2015		Paravathamma <b>Vs</b> Ramaiah	Chandrashekar C.S.

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13	O.S. 313/2016 (ARGUMENTS)		Shivanna <b>Vs</b> Kempamma	K.M. Thimmappa
<b>11.00 AM to 02.00PM</b>				
<b>AMENDMENT</b>				
14	O.S. 211/2011 (SUMMONS)		NINGAMMA <b>Vs</b> CHIKKAIAH alias KULLAIAH	H.M.BALARAMARAJU S.U.SINGRIGOWDA
<b>SS TO DEFT. BY -SERVICE</b>				
15	O.S. 45/2020 (SUMMONS) IA/1/2020 IA/2/2020		N V shivakumar <b>Vs</b> N V Vijaya Kumar	H N Manjunath
<b>WRITTEN STATEMENT</b>				
16	O.S. 1/2020 (SUMMONS)		B T Geetha <b>Vs</b> Parvathamma	Chandre Gowda
17	O.S. 27/2015 (HEARING) IA/2/2015 IA/1/2015 IA/3/2015		Gangaiah <b>Vs</b> Hulluregowda	M. GUDDAPPA
18	O.S. 95/2020 (HEARING) IA/1/2020		Vinod kumar aliyas Ramesh <b>Vs</b> Narasamma	Y K Yallaiah
19	O.S. 135/2012 (EVIDENCE)		JAYAMMA <b>Vs</b> LAKSHMAMMA	K.NISAR AHAMED K.N. SIDDEGOWDA
<b>CROSS EXAMINATION OF DW</b>				
20	O.S. 137/2013 (EVIDENCE) IA/1/2013		DODDAMMA <b>Vs</b> SAKAMMA	
<b>CROSS EXAMINATION OF PW</b>				
21	O.S. 365/2011 (EVIDENCE)		B.SIDDAIAH <b>Vs</b> HUCHAMMA	K.H. DYANANDA
22	O.S. 237/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Pushpalatha <b>Vs</b> Shivamma	M.Guddappa Chandre Gowda
23	O.S. 423/2015 (EVIDENCE) IA/1/2015		M.S. Mangalgowramma aliyas Mangalagowri <b>Vs</b> P.C. Lakkanna	M.Guddappa
<b>FURTHER EVIDENCE FOR PLNTF</b>				

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24	O.S. 219/2012 (EVIDENCE)		NARAYANA <b>Vs</b> LAXMAMMA	A.R. RANGASWAMY
<b>PLNTF EVIDENCE</b>				
25	O.S. 91/2015 (EVIDENCE) IA/1/2015		Abdul Rahim aliyas Biju <b>Vs</b> Sathisha	N.A.Chakravarthy
<b>Cases listed below are adjourned due to Covid 19</b>				
26	O.S. 37/2018 (JUDGEMENT)	<b>30-11-2020</b>	C.N.Nanjamma <b>Vs</b> Chief Secretary Govt of Karnataka	Shankar T.M
27	EX 27/2012 (ORDERS)	<b>30-11-2020</b>	N.R. SIDDARANGAIAH <b>Vs</b> RAMAMMA	NARASIMHAI AH
28	EX 31/2012 (ORDERS)	<b>30-11-2020</b>	THIMMAIAH <b>Vs</b> KARIYANNA	A.R. RANGASWAMY  NATESH KUMARA
29	EX 19/2012 (ORDERS)	<b>30-11-2020</b>	GEETHA. <b>Vs</b> GOVINDARAJU	ABDUL KAREEM PERVEEZ  V.NARENDRA
30	FDP 6/2013 (ORDERS) IA/1/2013	<b>30-11-2020</b>	SMT. KOMALA <b>Vs</b> SRI. H.K. JAYARAMA	KRISHNA RAJ
31	FDP 20/2013 (ORDERS)	<b>30-11-2020</b>	SMT. G.NAGARATHNA <b>Vs</b> SMT. BETTAMMA	K.NISAR AHAMED
32	O.S. 327/2014 (ORDERS) IA/1/2014	<b>30-11-2020</b>	H.HONNAIAH @ GUNDAIAH <b>Vs</b> B.S. MANJUNATHA	C.S.CHANDRASHEKAR
33	EX 29/2015 (ORDERS) IA/1/2015	<b>30-11-2020</b>	Khadar <b>Vs</b> Gangamma	Venkatesh
34	EX 40/2015 (ORDERS)	<b>30-11-2020</b>	K.T. Srinivasa <b>Vs</b> Devaraju	Shivanna
35	O.S. 45/2016 (ORDERS) IA/1/2016	<b>30-11-2020</b>	Rihana <b>Vs</b> Gangadharaiah	Chandranna K.G
36	EX 16/2016 (ORDERS)	<b>30-11-2020</b>	Rasheeda <b>Vs</b> Pachabi	Venkatesh
37	EX 21/2016 (ORDERS)	<b>30-11-2020</b>	Deveeramma <b>Vs</b> H.C.Lalitha	B.M. Adiga
38	O.S. 301/2017 (ORDERS)	<b>30-11-2020</b>	Shankarlingegowda <b>Vs</b> Janakamma	A.R.Rangaswamy

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39	O.S. 415/2017 (ORDERS) IA/1/2017	<b>30-11-2020</b>	Rangaswamy <b>Vs</b> M. Srinivasa	N.R. Rajashekar
40	EX 14/2018 (ORDERS)	<b>30-11-2020</b>	H.A. Chennaiah <b>Vs</b> Kenchamma	Venkata reddy
41	O.S. 121/2020 (APPEARANCE OF PARTY) IA/1/2020	<b>18-01-2021</b>	S K Mahamood <b>Vs</b> President	K.P. Vishalakshi
42	O.S. 341/2020 (APPEARANCE OF PARTY)	<b>18-01-2021</b>	Nagaraja H M <b>Vs</b> Honganooramma aliyas Chikkamma	Shankar T.M
43	FDP 16/2014 (HEARING)	<b>18-01-2021</b>	GIRIYAPPA DEAD BY LRS <b>Vs</b> GANGAMMA	NAGARAJU
44	EX 16/2017 (HEARING)	<b>18-01-2021</b>	Chikkamma <b>Vs</b> S.N.Thimmaiah	B.R. Rangaswamy
45	FDP 9/2017 (HEARING) IA/1/2017	<b>18-01-2021</b>	Shajadi <b>Vs</b> Abdul Khadar	Venkataramu
46	Misc 7/2017 (HEARING) IA/1/2017	<b>18-01-2021</b>	Dhanapalaiah <b>Vs</b> Jayamma	Ranganatha J
47	EX 25/2017 (HEARING)	<b>18-01-2021</b>	Chikke gowda <b>Vs</b> Shankaraiah	Chandranna K.G
48	O.S. 485/2018 (HEARING) IA/1/2018	<b>18-01-2021</b>	Ramakrishnaiah <b>Vs</b> Rangaswamy	Chandre Gowda
49	O.S. 505/2018 (HEARING) IA/1/2018	<b>18-01-2021</b>	Narasimhaiah aliyas Kunduraiah <b>Vs</b> Thimmamma	Chandrashekar C.S.
50	EX 52/2018 (HEARING)	<b>18-01-2021</b>	Chikkamaramma <b>Vs</b> R.Susheela	K.N. Ramachandraiah
51	O.S. 71/2019 (HEARING) IA/1/2019	<b>18-01-2021</b>	H C Veeranna <b>Vs</b> Veerbhadra	K.M. Thimmappa
52	O.S. 243/2019 (HEARING) IA/1/2019	<b>18-01-2021</b>	K C Dasappa <b>Vs</b> Ramesha	G.R. Kalpana
53	O.S. 291/2019 (HEARING) IA/1/2019 IA/2/2019	<b>18-01-2021</b>	Ramachandraiah <b>Vs</b> Kallegowda	Krishnamurthy V

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54	EX 42/2019 (HEARING) IA/1/2019	<b>18-01-2021</b>	Anjanappa <b>Vs</b> Sanjeevaiah	D. SathyaNarayana Odeyar
55	Misc 13/2019 (HEARING) IA/1/2019 IA/2/2019	<b>18-01-2021</b>	B M Mahadevaiah <b>Vs</b> Kaveri Grameena Bank	Narasimmaiah
56	O.S. 387/2013 (A.D.R.) IA/1/2013	<b>18-01-2021</b>	LAXMI <b>Vs</b> JAYAMMA	A.R. RANGASWAMY
57	O.S. 47/2013 (EVIDENCE)	<b>18-01-2021</b>	SHANTHAMMA <b>Vs</b> LAKSHMANA	K.N. RAMACHANDRAIAH
58	O.S. 573/2016 (EVIDENCE)	<b>18-01-2021</b>	H.G. Swetha <b>Vs</b> Sunesh	S.U. Singrigowda
59	O.S. 79/2018 (EVIDENCE)	<b>18-01-2021</b>	Shivabasavaiah <b>Vs</b> T.C Basavaraju	D. SathyaNarayana Odeyar
60	O.S. 277/2020 (EVIDENCE)	<b>18-01-2021</b>	Nagaraju <b>Vs</b> Puttalakshmi	G.R. Kalpana

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<b><u>02.45 PM to 05.45PM</u></b>				
1	C.C. 953/2016 (HEARING)		G.N.Ramachandra <b>Vs</b> Gangadhraiah	Chikkegowda. C
2	C.C. 135/2014 (JUDGMENTS)		KUNIGAL P.S. <b>Vs</b> SHIVANNA	G P Shivaprasd
<b><u>11.00 AM to 02.00PM</u></b>				
3	C.C. 303/2015 (EVIDENCE)		Kunigal Police <b>Vs</b> B.A. Narasimma murthy	
4	C.C. 919/2014 (EVIDENCE)		KUNIGAL PS <b>Vs</b> HONNESH AND OTHERS	
5	C.C. 1371/2016 (EVIDENCE)		Kunigal Police <b>Vs</b> Gangadhara	
6	C.C. 890/2016 (DEFENCE EVIDENCE)		Krishna G <b>Vs</b> Hanumantharaju G.	D. Danalashmi
<b>Cases listed below are adjourned due to Covid 19</b>				
7	CrI.Misc. 166/2017 (NOTICE)	<b>18-01-2021</b>	Mangalagowramma <b>Vs</b> Shivakumarmurthy P	Jayalakshmi .H
8	CrI.Misc. 175/2020 (NOTICE)	<b>18-01-2021</b>	Gangamma <b>Vs</b> T C Ramanna aliyas T C Ramegowda	M.Guddappa
9	CrI.Misc. 181/2020 (NOTICE)	<b>18-01-2021</b>	Radha <b>Vs</b> Kumara	G.R. Kalpana
10	C.C. 929/2017 (EVIDENCE)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Rakshith	
11	CrI.Misc. 72/2018 (EVIDENCE) IA/1/2018	<b>18-01-2021</b>	Rashmi <b>Vs</b> T.K.Vijay	Parvathi Bai
12	C.C. 431/2018 (EVIDENCE)	<b>18-01-2021</b>	Mohan K.A. <b>Vs</b> Darshan K	Ramesh K.H.
13	C.C. 785/2018 (EVIDENCE)	<b>18-01-2021</b>	Muniswamy <b>Vs</b> Anjanappa	B.T. Nagaraju
14	C.C. 1002/2018 (EVIDENCE)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Chandra aliyas Gujja	A.P.P

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15	C.C. 108/2015 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police <b>Vs</b> Ekambaram	
16	C.C. 747/2015 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police <b>Vs</b> Ramesh M.	
17	C.C. 971/2015 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	K.U.Madhu <b>Vs</b> K.H.Hemanthkumar	Rajesh G.A.
18	C.C. 988/2015 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	KUNIGAL POLICE <b>Vs</b> Suresha	
19	C.C. 19/2016 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Raghavendra Prasad K.R. <b>Vs</b> Venkatesh N.	Nizam Pasha
20	C.C. 138/2016 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal P.S. <b>Vs</b> Irfan alias Imran	
21	C.C. 345/2016 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	KUNIGAL P.S. <b>Vs</b> Ningaraju H.D.	
22	C.C. 381/2016 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	K.G.Hemanth <b>Vs</b> A.D.Thimmarayappa	
23	C.C. 382/2016 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Eshwara <b>Vs</b> H.T.Suresha	
24	C.C. 806/2016 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Gangadharaiiah T.K <b>Vs</b> H.M.Chandra	Nisar Ahamed
25	C.C. 827/2016 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal police <b>Vs</b> Suresh	
26	C.C. 889/2016 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Shivakumar Y.A <b>Vs</b> S.G. Venkatappa	Chikkegowda. C
27	C.C. 1060/2016 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police <b>Vs</b> Venkatesh	
28	C.C. 1261/2016 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Ramanna <b>Vs</b> Nagaraju K	
29	C.C. 1348/2016 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police <b>Vs</b> Prakasha	

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30	C.C. 1363/2016 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Rangegowda K.C <b>Vs</b> Lokeshgowda	Chandrashekar C.S.
31	C.C. 1392/2016 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Mangamma H.G. <b>Vs</b> Anusuyamma	Rajesh G.A.
32	C.C. 83/2017 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Ramachandra <b>Vs</b> Panduranga T.J	Chandrashekar C.S.
33	C.C. 86/2017 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	G.C.Gangadharaiah <b>Vs</b> V.N.Lakshminarayana	Venkatesh
34	C.C. 410/2017 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police <b>Vs</b> Ravi A J	
35	C.C. 653/2017 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	K.Mohan <b>Vs</b> Khadeer Ahamed Cashier	Nizam Pasha
36	C.C. 659/2017 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Shivanna <b>Vs</b> H.G.Yogesha	K.H. Dayananda
37	C.C. 774/2017 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Chethan S.j <b>Vs</b> Leelavathi	Shivaprasad G.P
38	C.C. 859/2017 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Ramanna <b>Vs</b> Rajanna	B.R. Rangaswamy
39	C.C. 870/2017 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kiran Kumar <b>Vs</b> Venkatesh	M.R. Natesh kumar
40	C.C. 904/2017 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Rameshray	
41	C.C. 910/2017 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Muniyanna S <b>Vs</b> Lokesh	Harish H.G
42	C.C. 1012/2017 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Mohan Kumar <b>Vs</b> Loksha	Ramesh K.H.
43	C.C. 1079/2017 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Hombalegowda	
44	C.C. 1084/2017 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Dadapeer	

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45	C.C. 1127/2017 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	K.H.Krishnamurthy <b>Vs</b> D.B. Shivanna	Chandranna K.G
46	C.C. 1132/2017 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Mohan Kumar K.H. <b>Vs</b> Srinivasamurthy M	Shankar T.M
47	C.C. 1133/2017 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Boregowda C.A <b>Vs</b> Shobha	M.Guddappa
48	C.C. 1177/2017 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Rajanna R <b>Vs</b> Lokesh	Ramesh K.H.
49	C.C. 1231/2017 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Ganesh	
50	C.C. 1387/2017 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Harshitha K.S <b>Vs</b> Sheshagiri	R.Raghavendra
51	CrI.Misc. 522/2017 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	B.R.Hema <b>Vs</b> B.T.Raju	M.Guddappa
52	C.C. 24/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Narasimharuthy <b>Vs</b> Vinod Kumar alias Vinu	B.R. Rangaswamy
53	C.C. 25/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Ravikumar C.H <b>Vs</b> Rohit Gargeshpura Rangegowda	K.N. Ramachandraiah
54	C.C. 52/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Thimmaiah	
55	C.C. 63/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Y.N.Gangadharaiah <b>Vs</b> Chandraiah alias Angadi Chandraiah	B.G. Ramachandra Prasad
56	CrI.Misc. 95/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Yashswini alias Bhavya <b>Vs</b> Thyagaraja alias Murali	Shankar T.M
57	C.C. 353/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Vasavi Vividoddesha Souhardha <b>Vs</b> Sahakari Niyamitha H.H. Raju	B.G. Ramachandra Prasad
58	C.C. 394/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Dhananjaya .N. <b>Vs</b> Manjunatha	Chikkegowda. C

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59	C.C. 400/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Lokesh <b>Vs</b> Gopal	Krishnamurthy V
60	C.C. 437/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Rangaswamy <b>Vs</b> M.H.Ravi	G.R. Kalpana
61	C.C. 468/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Rangaswamy <b>Vs</b> S.N.Shekar	K.H. Dayananda
62	C.C. 480/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Chiranjivi <b>Vs</b> Srinivas K.V	Thammanagowda
63	C.C. 543/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Rangaswamy alias Ragi Rangaswamy <b>Vs</b> Dhanalakshmi	Narasimhamurthy K.N
64	C.C. 591/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	K.Nataraj <b>Vs</b> S.H.P. Kondaiah	Chikkegowda. C
65	C.C. 812/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Srinivasa I.N <b>Vs</b> Ramakrishna	Chandre Gowda
66	C.C. 886/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Karthik K.	APP
67	C.C. 889/2018 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Harsha P.N	A.P.P
68	C.C. 972/2019 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Sathosha <b>Vs</b> Mudlagiri	Chandre Gowda
69	C.C. 262/2020 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Tharun KumarH <b>Vs</b> H K Chandrashekar	Y.R Harsha
70	C.C. 263/2020 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Hayatha Khan	A.P.P
71	C.C. 274/2020 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Dhanesh V	A.P.P
72	C.C. 275/2020 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Krishna	A.P.P
73	C.C. 276/2020 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Channakeshava	A.P.P

**PRL.CIVIL JUDGE AND JMFC., KUNIGAL**

**Sri.J Krishna**

**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
74	C.C. 277/2020 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Devarajaiah	A.P.P
75	C.C. 278/2020 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Gayathri B	A.P.P
76	C.C. 374/2020 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	K C Narasimhaiah <b>Vs</b> Harish K S	L.V. Vijayakumar
77	C.C. 393/2020 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Vijaya C T	A.P.P
78	C.C. 394/2020 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Suresh	A.P.P
79	C.C. 396/2020 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Raja Aliyas Rajashekhar	A.P.P
80	C.C. 397/2020 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Vinod Kumar C S	A.P.P
81	C.C. 398/2020 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Sameer	A.P.P
82	C.C. 469/2020 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Raghu	A.P.P
83	C.C. 470/2020 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Kunigal Police Station <b>Vs</b> Kempanna aliyas Papanna	A.P.P
84	CrI.Misc. 75/2019 (A.D.R.) IA/1/2019	<b>18-01-2021</b>	Rukmini <b>Vs</b> Devaraju	G.R. Kalpana

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	O.S. 66/2014 (EVIDENCE) IA/1/2014		KUMARA <b>Vs</b> BORAIAH	NARASIMHAIAH
2	FDP 1/2007 (A.D.R.)		MARIYAMMA <b>Vs</b> CHIKKA @ CHIKKARAJU	ABDUL KAREEM PERVEEZ SRI. Y.K. YALLAPPA
3	O.S. 8/2007 (JUDGEMENT)		CHANNEGOWDA <b>Vs</b> BOREGOWDA	B R RANGASWAMY K.N. SIDDEGOWDA
<b><u>11.00 AM to 02.00PM</u></b>				
4	O.S. 14/2011 (SUMMONS)		ERAMMA <b>Vs</b> BASAMMA	B.K. VENKATAKRISHNA RAO
<b>AMENDMENT</b>				
5	O.S. 250/2011 (SUMMONS)		MOHAMMAD RAHULLA SAB <b>Vs</b> KUDRATH	C.N.HANUMANTHARAJU ABDUL KAREEM PERVEEZ
<b>SS TO DEFT. BY RPAD</b>				
6	O.S. 70/2012 (SUMMONS)		H.V. NAZEERUDDIN <b>Vs</b> SHAIK NOORUDDIN	B R RANGASWAMY ABDUL KAREEM PERVEEZ
7	O.S. 266/2012 (SUMMONS)		C.S. NAGARAJU <b>Vs</b> C.S.SHIVAKUMAR	B R RANGASWAMY K.N. SIDDEGOWDA
8	O.S. 274/2010 (NOTICE)		RANGASWAMMAIAH <b>Vs</b> KHALEEMULLA KHAN	M.GUDDAPPA
9	O.S. 362/2010 (NOTICE)		D.T. Srinivasa <b>Vs</b> Thimmamma	
10	O.S. 338/2008 (HEARING)		S M RAMACHANDRA <b>Vs</b> CHANNIAIAH	B R RANGASWAMY K.NISAR AHAMED
11	FDP 11/2015 (HEARING)		Sharadamma <b>Vs</b> Bavimane Andanaiah Dead by LRs. Ravi	V.R.Venkateshappa
12	O.S. 170/2020 (HEARING) IA/1/2020		Shivanna <b>Vs</b> Gangadharaiah	D. SathyaNarayana Odeyar
13	O.S. 158/2019 (A.D.R.) IA/1/2019		Laxamma aliya Tholasamma <b>Vs</b> Chikkamma	B.R. Rangaswamy
14	O.S. 416/2019 (A.D.R.)		Nagaraju K M <b>Vs</b> Mayigaiah	Y.R Harsha
15	O.S. 330/2013 (EVIDENCE) IA/1/2013		SMT. T. S. SHYLAJA <b>Vs</b> T. C. SHIVABASAVIAIAH	VENKATARAMU

**CROSS EXAMINATION OF DW**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
16	O.S. 36/2008 (EVIDENCE)		CHIKKATHIMMAIA <b>Vs</b> KODIAIAH	K.G. CHANDRANNA VENKATARAMU
17	O.S. 417/2010 (EVIDENCE)		NACHEERAMMA DUNDAMMA <b>Vs</b> JAYAMMA	GIRISH SHIVAKUMARA
<b>CROSS EXAMINATION OF PW</b>				
18	O.S. 416/2010 (EVIDENCE)		THAYAMMA aliyas THIMMAMMA <b>Vs</b> B.N.NEELIAIAH	M.A. CHANDRAIAH. B.G.RAMACHANDRAPRASAD
<b>Cases listed below are adjourned due to Covid 19</b>				
19	O.S. 238/2011 (SUMMONS)	<b>31-12-2020</b>	SIDDESHA aliyas SIDDESHWARA <b>Vs</b> SHARADAMMA	NATESH KUMARA
20	O.S. 6/2015 (SUMMONS) IA/1/2015	<b>31-12-2020</b>	SHIVANNA <b>Vs</b> Chikkathayamma Aliyas Deveeramma	B.R.Rangaswamy
21	O.S. 94/2015 (SUMMONS) IA/1/2015	<b>31-12-2020</b>	Marigowda <b>Vs</b> B.B. Nagaraja	K.N. Siddegowda
22	O.S. 118/2015 (SUMMONS)	<b>31-12-2020</b>	Rangaswamy <b>Vs</b> Narayana aliyas Narayana	Chikkegowda
23	O.S. 52/2016 (SUMMONS)	<b>31-12-2020</b>	Venkatalakshamma <b>Vs</b> B.N.Ramachandra	Shankar T.M
24	O.S. 56/2016 (SUMMONS)	<b>31-12-2020</b>	Gowramma <b>Vs</b> Gowramma	B.R. Rangaswamy
25	O.S. 136/2016 (SUMMONS) IA/1/2016	<b>31-12-2020</b>	Boraiah <b>Vs</b> Manchaiah	B.R. Rangaswamy
26	O.S. 410/2016 (SUMMONS) IA/1/2016	<b>31-12-2020</b>	Ramachandraiah <b>Vs</b> K.B.Rangaswamy	Shankar T.M
27	EX 4/2017 (SUMMONS)	<b>31-12-2020</b>	T.G. Thimmanagowda <b>Vs</b> Rangamma	S.R.R
28	EX 19/2017 (SUMMONS)	<b>31-12-2020</b>	Puttaswamaiah <b>Vs</b> Thimmaiah	A.R.Rangaswamy
29	O.S. 28/2020 (SUMMONS) IA/1/2020	<b>31-12-2020</b>	M R Krishnappa <b>Vs</b> Present of Karnataka state Government	V. Narendra
30	O.S. 84/2020 (SUMMONS)	<b>31-12-2020</b>	C S Gangaiah <b>Vs</b> Jayamma	Y K Yallaiah

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31	O.S. 88/2020 (SUMMONS) IA/1/2020	<b>31-12-2020</b>	Geetha <b>Vs</b> Tandavachari	Rajesh G.A.
32	O.S. 110/2020 (SUMMONS)	<b>31-12-2020</b>	Chikkathayamma <b>Vs</b> Shivaramaiah	Rajesh G.A.
33	O.S. 54/2017 (NOTICE)	<b>31-12-2020</b>	Krishnayaka <b>Vs</b> Venkatesh	K.M. Thimmappa
34	O.S. 114/2018 (NOTICE) IA/1/2018 IA/2/2018	<b>31-12-2020</b>	K.C.Sharadamma <b>Vs</b> B.R. Nagesh	T.R.Yogish
35	O.S. 112/2020 (NOTICE) IA/1/2020	<b>31-12-2020</b>	Veerashetty <b>Vs</b> Kallegowda	L.V. Vijayakumar
36	EX 15/2020 (NOTICE)	<b>31-12-2020</b>	K.K.Shankar <b>Vs</b> K.H.Nagarathamma	Y.R Harsha
37	O.S. 422/2017 (APPEARANCE OF PARTY)	<b>31-12-2020</b>	Sundresh aliyas Gunda <b>Vs</b> K.L. Puttaswamy	Y K Yallaiah
38	O.S. 84/2019 (HEARING) IA/1/2019	<b>31-12-2020</b>	M C Channakeshava <b>Vs</b> M C Beluraiah	K.N. Siddegowda
39	O.S. 200/2019 (HEARING) IA/1/2019	<b>31-12-2020</b>	H V Govindaiah <b>Vs</b> Bhagyamma	Shankar T.M
40	O.S. 172/2014 (EVIDENCE) IA/1/2014	<b>31-12-2020</b>	SRI. K. T. RAMESH <b>Vs</b> C. NARAYANA AND ANOTHER.	K. P. SHIVALINGAIAH AND SHIVARAM. N.
41	O.S. 464/2015 (EVIDENCE) IA/1/2015	<b>31-12-2020</b>	Gangamma <b>Vs</b> Siddalingaiah	Chandre Gowda
42	O.S. 80/2016 (EVIDENCE)	<b>31-12-2020</b>	Chandrappa <b>Vs</b> M.G.Bramaramba	A.R.Rangaswamy
43	O.S. 92/2016 (EVIDENCE) IA/1/2016	<b>31-12-2020</b>	Vairmudi <b>Vs</b> Kempamma	M.A. Chandraiah
44	O.S. 156/2016 (EVIDENCE) IA/1/2016	<b>31-12-2020</b>	Siddagangaiah <b>Vs</b> Doddamma	Chikkegowda. C
45	O.S. 276/2016 (EVIDENCE) IA/1/2016	<b>31-12-2020</b>	Maregowda <b>Vs</b> M.Krishnaiah	Shankar T.M
46	O.S. 340/2016 (EVIDENCE)	<b>31-12-2020</b>	Gangamma <b>Vs</b> Ramesha	Ranganath
47	O.S. 356/2016 (EVIDENCE)	<b>31-12-2020</b>	Nagaraju <b>Vs</b> Lakshamma @ Mudduramma	A.R.Rangaswamy

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48	O.S. 434/2016 (EVIDENCE) IA/1/2016	<b>31-12-2020</b>	Krishnappa <b>Vs</b> Nagaraju	B.T. Rangaswamy
49	EX 32/2016 (EVIDENCE)	<b>31-12-2020</b>	H.V.Srinivasa shetty <b>Vs</b> Goplaiah	Chandre Gowda
50	O.S. 522/2016 (EVIDENCE) IA/1/2016	<b>31-12-2020</b>	Channaveeramma <b>Vs</b> Channamma	K.N. Siddegowda
51	O.S. 540/2016 (EVIDENCE)	<b>31-12-2020</b>	B.H. Sannamma <b>Vs</b> B.H. Venkataramaiah	Jayalakshmi .H
52	O.S. 82/2017 (EVIDENCE) IA/2/2017 IA/1/2017	<b>31-12-2020</b>	Ningegowda <b>Vs</b> Deveeramma	B.R. Rangaswamy
53	O.S. 86/2017 (EVIDENCE) IA/1/2017	<b>31-12-2020</b>	Moshik <b>Vs</b> Hanumanthaiah	Shilpa C
54	O.S. 130/2017 (EVIDENCE) IA/1/2017	<b>31-12-2020</b>	Chandra <b>Vs</b> K.H.Veerabhadraiah	Venkatesh
55	O.S. 212/2017 (EVIDENCE)	<b>31-12-2020</b>	K.G.Krishna <b>Vs</b> Nagaraju H.M	V. Narendra
56	O.S. 348/2017 (EVIDENCE) IA/1/2017	<b>31-12-2020</b>	Jayamma aliyas Chikkajayamma <b>Vs</b> Chikkanna	L.V. Vijayakumar
57	O.S. 358/2017 (EVIDENCE) IA/1/2017	<b>31-12-2020</b>	Anjanappa <b>Vs</b> Rangaswamy	Chandranna K.G
58	O.S. 450/2017 (EVIDENCE)	<b>31-12-2020</b>	M.P.Jayalakshmi <b>Vs</b> Bajjegowda	Shivanna
59	O.S. 504/2017 (EVIDENCE) IA/1/2017	<b>31-12-2020</b>	K.G.Lakshmana <b>Vs</b> T.R. Lakshminarayana	Chikkegowda. C
60	O.S. 50/2018 (EVIDENCE) IA/1/2018	<b>31-12-2020</b>	Chandrasahsa <b>Vs</b> Veerenedra Gowda	B.S. Prakasha
61	O.S. 58/2018 (EVIDENCE)	<b>31-12-2020</b>	Nazneen <b>Vs</b> Saleha	Abdul Kareem Parvez
62	O.S. 134/2018 (EVIDENCE)	<b>31-12-2020</b>	Girish B <b>Vs</b> Fyajulla Khan	A.R.Rangaswamy
63	O.S. 156/2018 (EVIDENCE) IA/1/2018	<b>31-12-2020</b>	Sadiya Balkheez <b>Vs</b> Ahmadi Tanveer Fathima	Abdul Kareem Parvez
64	O.S. 276/2018 (EVIDENCE) IA/1/2018	<b>31-12-2020</b>	Srinivasa K.K. <b>Vs</b> Ramaiah	A.R.Rangaswamy

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
65	O.S. 288/2018 (EVIDENCE)	<b>31-12-2020</b>	Gangalakshmamma <b>Vs</b> Venkatalakshmamma	G.R. Kalpana
66	O.S. 328/2018 (EVIDENCE) IA/1/2018	<b>31-12-2020</b>	Gangamma <b>Vs</b> Lakshmana	B.T. Nagaraju
67	O.S. 336/2018 (EVIDENCE) IA/1/2018	<b>31-12-2020</b>	R.Raja <b>Vs</b> Ramaiah	B.K.V
68	O.S. 406/2018 (EVIDENCE) IA/1/2018	<b>31-12-2020</b>	Jayamma <b>Vs</b> Soubhagya	Venkataramu
69	O.S. 478/2018 (EVIDENCE)	<b>31-12-2020</b>	Kaveri Grameena Bank <b>Vs</b> Vanikumar .R.R.	Lakshman Shetty
70	O.S. 488/2018 (EVIDENCE) IA/1/2018	<b>31-12-2020</b>	Motamma <b>Vs</b> Shivanna	B.R. Narayanagowda
71	O.S. 498/2018 (EVIDENCE) IA/1/2018 IA/2/2018	<b>31-12-2020</b>	Gangamma <b>Vs</b> Chikkamarudaiah alias Chikkanna	Naveeda Sulthana
72	O.S. 12/2019 (EVIDENCE)	<b>31-12-2020</b>	Kantharaju <b>Vs</b> Venkatesha	Narasimmaiah
73	O.S. 36/2019 (EVIDENCE) IA/1/2019	<b>31-12-2020</b>	Gangamma <b>Vs</b> Lakshmamma	Abdul Kareem Parvez
74	O.S. 68/2019 (EVIDENCE) IA/1/2019	<b>31-12-2020</b>	Bharath R <b>Vs</b> Seenappa B R	G.R. Kalpana
75	O.S. 118/2019 (EVIDENCE) IA/1/2019	<b>31-12-2020</b>	Shariffa Bi <b>Vs</b> Haneef Khan	Mumtaz Ahamed
76	O.S. 136/2019 (EVIDENCE) IA/1/2019	<b>31-12-2020</b>	Shanthamma <b>Vs</b> Narayanappa	B.R. Rangaswamy
77	O.S. 168/2019 (EVIDENCE) IA/1/2019 IA/2/2019	<b>31-12-2020</b>	Thimmaiah <b>Vs</b> Assistant Executive Engineer	Venkataramu
78	O.S. 394/2019 (EVIDENCE)	<b>31-12-2020</b>	Hanumaiah <b>Vs</b> Chikkahonnamma	S.U. Singrigowda
79	O.S. 328/2015 (APPEARANCE OF ACCUSED) IA/1/2015	<b>31-12-2020</b>	Nanjamma <b>Vs</b> Shivakumar	Chandrashekar C.S.

**Dangling IA:**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	C.C. 1157/2013 (SUMMONS)		H.DURGA POLICE <b>Vs</b> BETTAIAH AND OTHERES	
2	C.C. 1393/2013 (SUMMONS)		HULIYURDURGA POLICE <b>Vs</b> Channappa	
3	C.C. 1201/2016 (SUMMONS)		HDPS <b>Vs</b> Nagaraja	
<b>PAPER PUBLICATION</b>				
4	CrI.Misc. 171/2020 (SUMMONS)		B T Honnegowda <b>Vs</b> The Tahasildar	Venkataramu
5	CrI.Misc. 261/2020 (HEARING)		T M Gangahanumaiah <b>Vs</b> The Tahasildar	Venkataramu
6	C.C. 814/2016 (A.D.R.)		Krishna <b>Vs</b> K.R Jayanna	Gangadhara C.M.
7	C.C. 35/2019 (A.D.R.)		Thimmaiah <b>Vs</b> Gopalaswamy D	Yogish H.B
8	CrI.Misc. 679/2016 (ARGUMENTS) IA/1/2016		Mayamma aliyas Kalavathi <b>Vs</b> Chaluvaraju K.V aliyas Sandesh	D. Danalashmi
<b>HEARING ON IA</b>				
9	CrI.Misc. 363/2014 (ARGUMENTS) IA/1/2014		SMT. NIRMALA. R. <b>Vs</b> SRI.SRINIVAS. B.S.	M.GUDDAPPA
10	C.C. 1082/2011 (APPEARANCE OF ACCUSED)		HULIYURDURGA PS <b>Vs</b> BASAVARAJ	L.V.VIJAYAKUMAR
11	C.C. 974/2016 (APPEARANCE OF ACCUSED)		H.B.Madhuri <b>Vs</b> H.K.Shankara	B.R. Rangaswamy
12	C.C. 502/2016 (A.D.R.)		Gopala B.N. <b>Vs</b> Rudresha R.	
<b>Cases listed below are adjourned due to Covid 19</b>				
13	C.C. 1075/2014 (SUMMONS)	<b>28-12-2020</b>	AMRUTHUR PS <b>Vs</b> PRADEEPA AND OTHERS	G. A Rajesh
14	C.C. 59/2019 (SUMMONS)	<b>28-12-2020</b>	Amruthur Police Station <b>Vs</b> Srinivas K	A.P.P

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15	C.C. 507/2019 (SUMMONS)	<b>28-12-2020</b>	Narendra Prasad K K <b>Vs</b> K Rajanna	B.R. Rangaswamy
16	C.C. 710/2019 (SUMMONS)	<b>28-12-2020</b>	Huliyurdurga Police Station <b>Vs</b> Pavan	A.P.P
17	Crl.Misc. 486/2017 (NOTICE)	<b>28-12-2020</b>	Manoj gowda G. <b>Vs</b> K.S.Gangadharaiah	A.R.Rangaswamy
18	Crl.Misc. 193/2018 (NOTICE)	<b>28-12-2020</b>	Manojgowda G. <b>Vs</b> K.S.Gangadharaiah	A.R.Rangaswamy
19	C.C. 1011/2018 (NOTICE)	<b>28-12-2020</b>	Excise Inspector Kunigal <b>Vs</b> Boregowda	A.P.P.
20	Crl.Misc. 23/2019 (NOTICE)	<b>28-12-2020</b>	H.S Kariyammadevi aliya <b>Vs</b> K.C Nagarajaiah	H.S.K K.H. Dayananda
21	Crl.Misc. 158/2019 (NOTICE)	<b>28-12-2020</b>	Manojgowda G <b>Vs</b> K S Gandharaiah	A.R.Rangaswamy
22	Crl.Misc. 187/2019 (NOTICE)	<b>28-12-2020</b>	Sangeetha <b>Vs</b> Chikka Rangaiah	G.R. Kalpana
23	Crl.Misc. 282/2019 (NOTICE)	<b>28-12-2020</b>	K V Shanthagiriyappa <b>Vs</b> The Tahasildar	K.N. Ramachandraiah
24	C.C. 361/2018 (PLEA)	<b>28-12-2020</b>	Huliyurdurga Police Station <b>Vs</b> Mahesh T.K.	
25	C.C. 977/2017 (A.D.R.)	<b>28-12-2020</b>	Mahesh <b>Vs</b> Santhosh	Rajesh G.A.
26	C.C. 856/2014 (EVIDENCE)	<b>28-12-2020</b>	Amruthur police <b>Vs</b> Nagaraj	
27	C.C. 65/2015 (EVIDENCE)	<b>28-12-2020</b>	Amruthur Police <b>Vs</b> Devaraja	
28	C.C. 315/2018 (EVIDENCE)	<b>28-12-2020</b>	Amruthur Police Station <b>Vs</b> Prasad D.R	
29	Crl.Misc. 25/2019 (EVIDENCE)	<b>28-12-2020</b>	H.C Ramesha <b>Vs</b> The Tahasildar	Dhanalakshmi

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
30	CrI.Misc. 26/2019 (EVIDENCE)	<b>28-12-2020</b>	H C Ramesha <b>Vs</b> The Tahasildar	Dhanalakshmi D
31	C.C. 612/2017 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	Rajanna <b>Vs</b> Anil Kumar	Devaraj A.S
32	C.C. 855/2017 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	Krishna <b>Vs</b> Narayan	Mumtaz Ahamed
33	C.C. 1158/2017 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	Naveen H.S <b>Vs</b> Dheraj Kumar Tivari	M.Guddappa
34	C.C. 1258/2017 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	Naveen H.S <b>Vs</b> Chethan R	M.Guddappa
35	CrI.Misc. 518/2017 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	Girigamma <b>Vs</b> Singrigowda	M.Guddappa
36	C.C. 441/2018 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	Huliyurdurga Police Station <b>Vs</b> Rangaswamy T.G.aliyas Ranga	A.P.P.K.M.Raghu
37	C.C. 550/2018 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	H.N. Naveenkumar <b>Vs</b> H.N.Maruthi	T.M. Venugopal
38	C.C. 688/2018 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	Thimmegowda <b>Vs</b> Mujaheed	B.R. Rangaswamy
39	C.C. 781/2018 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	G.D.Papanna <b>Vs</b> Dhananjaya B.	Doddaiah K.H
40	C.C. 1061/2018 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	Muralidhar H.K <b>Vs</b> Ravi S.	Lakshman Shetty
41	C.C. 1064/2018 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	Vyramudi <b>Vs</b> T.Chandrashekar	S.U. Singrigowda
42	C.C. 1126/2018 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	The Labour Inspector <b>Vs</b> Channappa	A.P.P
43	C.C. 1183/2018 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	Kariyappa <b>Vs</b> Shashidar	Rajesh G.A.
44	C.C. 11/2019 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	Huliyurdurga Police Station <b>Vs</b> Ravi	APP

**PRL.CIVIL JUDGE AND JMFC., KUNIGAL**  
**Smt. Anitha O.A.**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 26-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
45	C.C. 14/2019 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	Huliyurdurga Police Station <b>Vs</b> Sayikumar.K.N. alias Suresh	APP
46	C.C. 532/2019 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	Amruthur Police Station <b>Vs</b> Satheshank	A.P.P
47	C.C. 537/2019 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	J T Puttegowda <b>Vs</b> Shiva Kumar	Ramesh K.H.
48	C.C. 543/2019 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	Vishalakshi <b>Vs</b> Channegowda	G.R. Kalpana
49	C.C. 673/2019 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	H C Hanumaiah <b>Vs</b> Girisha G T	B.R. Rangaswamy
50	C.C. 752/2019 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	Huliyurdurga Police Station <b>Vs</b> Santhosha B S	A.P.P
51	C.C. 759/2019 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	Amruthur Police Station <b>Vs</b> Govindaraju V T	A.P.P
52	C.C. 902/2019 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	Chamundeshwari Enterprises Rep by its proprietor Shivakumar <b>Vs</b> Mahesh B H	Ravichandra Y H
53	C.C. 904/2019 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	Sreenivas <b>Vs</b> Mohan T N	Rajesh G.A.
54	C.C. 347/2020 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	Huliyurdurga Police Station <b>Vs</b> Santhosha U T	A.P.P
55	C.C. 348/2020 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	Huliyurdurga Police Station <b>Vs</b> Girish	A.P.P
56	C.C. 511/2020 (APPEARANCE OF ACCUSED)	<b>28-12-2020</b>	The Excise PS,Kunigal <b>Vs</b> Rajanna	A.P.P
57	C.C. 440/2019 (FRAMING OF CHARGE OR PLEA)	<b>28-12-2020</b>	Krishnappa H V Aliyas Krishnashetti <b>Vs</b> Madhu H B	B.R. Rangaswamy

**Dangling IA:**